GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:635 ANSWERED ON:26.11.2012 HANDLOOM WEAVERS Das Shri Khagen;Devappa Anna Shri Shetti Raju Alias;Gaddigoudar Shri P.C.;Khaire Shri Chandrakant Bhaurao;Panda Shri Baijayant;Pandey Saroj

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has given revival/restructuring package and loan waiver scheme to handloom sector;

(b) if so, the details thereof and the number of handloom weavers benefitted, State-wise, scheme-wise during the last two years and the current year;

(c) whether the Government proposes to give technical assistance/marketing support to sell their products online to handloom weavers in the country;

(d) if so, the details thereof, State-wise, scheme-wise along with assistance provided by the Government to handloom weavers who are facing competition from powerlooms; and

(e) the details of financial assistance to the weavers engaged in the traditional cloth like Kosa, Banarasi etc. including funds allocated to them, State-wise during the last two years and the current year?

Answer

(MINISTER OF TEXTILES) (SHRI ANAND SHARMA)

(a) & (b): The Government of India has approved "Revival, Reform & Restructuring Package for Handloom Sector" having financial implication of Rs. 3884 crore on 24.11.2011. Of this Rs. 3884 crore, share of Government of India is Rs. 3137 crore and that of State Governments Rs. 747 crore. The Package covers loan waiver of 100% of principal and 25% of interest, which is overdue as on 31.03.2010 in respect of eligible individual handloom weavers and weavers' cooperative societies. Interest subsidy of 3% for 3 years is also extended with guarantee for the fresh loans sanctioned by the banks to individual weavers and the handloom cooperative societies covered by the loan waiver. The National Bank for Agriculture and Rural Development (NABARD) is the implementing agency.

Till 31.10.2012, Loan Waiver Amount assessed has been reported at Rs.127.59 crore for 19 Apex Societies and Rs.222.88 crore for 4940 primary cooperative societies and Rs.56.87 crore for 28717 individual weavers and 2399 Self Help Group. Hence, total amount assessed till 31.10.12 has been reported at Rs.407.34 crore. A sum Rs.200 crore has been released to NABARD, out of which Rs.27.50 crore has further been released by NABARD as loan waiver and the remaining awaits release of State's share as per the norms of the scheme. The details are as under:-

(Rs. in crore) Release of funds under Financial Package for Loan Waiver of Handloom Sector

S No. States Apex Societies Primary Societies Societies Total Individual Weavers Total No. Amount No. Amount No. Amount 1 2 3 4 5 6 7 8 9 10 1. Andhra Pradesh 10.00 - - 10.00 - - 10.00 2. Gujarat 2 1.15 - - 1.15 1.15 -- 968 1.76 1.76 3. Kerala 4. Uttarakhand 1 0.13 - - 0.13 46 0.13 0.26 5. Madhya Pradesh - - 44 0.08 0.08 6. Odisha - - 6748 7.65 7.65 7 Sikkim 1 0.07 - - 0.07 0.07 8. Uttar Pradesh - - 14613 6.53 6.53 Total 4 11.35 0 0 11.35 22419 16.15 27.50

(c) & (d): National Centre for Textile Design (NCTD) set up under Office of the Development Commissioner for Handlooms has also

providing online technical support. Domain name of website is www.designdiary.nic.in, which contains information on textile design, panel of designers, handcrafted textiles of India etc. The information can be accessed free of cost by the designers manufacturers, Corporations and Societies/weavers etc.

(e): Government of India is providing financial assistance to the State Governments and eligible handloom agencies for facilitating marketing of handloom products, including Kosa, Baranasi silk etc. through National/State level Handloom Expos, Special Handloom Expos, District Level events & Urban Haats etc. Recently, this Office had also organised a National Handloom Expo titled "Banaras Weaves" at Dilli Haat for promotion of Banarasi handloom products. A statement showing state-wise funds released during the last three years and during the current financial year is enclosed as Annexure-I. However, under Marketing & Export Promotion scheme, State wise allocation has not been made and amount of central assistance released on the basis of the viable proposal(s) received from the State Government(s).